

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 690**  
ANSWERED ON 08.02.2023

**Foreign Universities in India**

**690 Dr. John Brittas:**

Will the Minister of **Education** be pleased to state:

- (a) whether it is a fact that UGC has decided to permit foreign universities to set up campuses in India;
- (b) If so, details thereof and reasons therefor;
- (c) whether Government will promulgate regulations to govern the functioning of foreign universities in India;
- (d) whether the extant social security measures for admission to educational courses such as access of weaker sections to higher education by way of reservation, etc. will be insisted in admissions to foreign university campuses in India; and
- (e) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION**  
**(DR. SUBHAS SARKAR)**

(a) to (e): National Education Policy (NEP), 2020 has envisioned that “top universities in the world will be facilitated to operate in India.” For this, “a legislative framework facilitating such entry will be put in place, and such universities will be given special dispensation regarding regulatory, governance, and content norms on par with other autonomous institutions of India.” Accordingly, University Grants Commission has drafted enabling Regulations to facilitate the establishment of campuses of Foreign Higher Institutions (FHEIs) in India. The draft University Grants Commission (Setting up and Operation of Campuses of Foreign Higher Educational Institutions in India) Regulations, 2023 has been placed in the public domain seeking feedback suggestions, comments from all the stakeholders. The draft Regulations are available at [https://www.ugc.ac.in/pdfnews/9214094\\_Draft-Setting-up-and-Operation-of-Campuses-of-Foreign-Higher-Educational-Institutions-in-India-Regulations-2023.pdf](https://www.ugc.ac.in/pdfnews/9214094_Draft-Setting-up-and-Operation-of-Campuses-of-Foreign-Higher-Educational-Institutions-in-India-Regulations-2023.pdf)

\*\*\*\*\*